NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

others

NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

UNDER SECTION : 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Adv: Makan Fylickkord & Forn Politionen. Adv. Nargyman. P. Poly

Dr. K.S. Ravichandran, PCS & Manjula Devi, Adr For KSR & CO, CBE

for respondent

ORDER

Counsel for the Petitioner has submitted the reply arguments. The arguments are completed from both the sides. However, during the hearings, both the parties prayed for grant of time to file written submissions. At request, time is granted, with the direction to both the parties to file the written submissions on or before 06.03.2018. Reserved for order. -sd-

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)